## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1833 ANSWERED ON:14.03.2002 BAN ON SMOKING AT RAILWAY STATIONS HARIBHAU MAHALE

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether blanket ban has been imposed on smoking at the railway platforms;
- (b) whether some snacks stalls at the railway platforms at some railway stations are still selling gutkha, cigarettes, tobacco etc.;
- (c) whether any inquiry is being conducted in this regard;
- (d) if so, the number of persons and stall-owners against whom action has been taken for selling gutkha, cigarettes, tobacco etc. during the last two years; and
- (e) the number of persons who were found smoking were arrested since July,1999?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST RAILWAYS (SHRI O. RAJAGOPAL)

- (a): Yes, Sir.
- (b): There is ban on sale of bidi/cigarette, gutka and tobacco products on Railways.
- (c) & (d): Since imposition of ban, 43 cases of selling such products have been reported and heavy punitive action has been taken.
- (e): The information is being collected and will be laid on the Table of the Sabha.